

**DIVISION BENCH**

**ITEM NO.159**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.554/2023 & IA NO.438/2023 IN CP (IB) NO.81/ALD/2019**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S. ASREC (INDIA) LTD. V/S M/S HARIG CRANKSHAFTS LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Abhishek Anand with Sh. Karan Kohli, : *For the Applicant/ RP,*  
Ms. Jasleen Singh Sandha, Ms. Kashish Rehan, *Sh. Saurabh Chawla present*  
Mr. Supriyo Bannerjee, Mr. Sajal Jain, *in person in both IAs*  
Mr. Shikhar Tiwari, Mr. Krishna Sharma,  
Ms. Sakshi Chahar, Mr. Abhishek Sinha,  
& Mr. Ishaan Dhingra, Advs.

NONE

*: For ESIC in IA No.438/2023*

**ORDER**

Ld. Counsel representing the RP along with RP, Mr. Saurav Chawla present in person through VC.

**IA NO.554/2023**

1. Ld. Counsel representing the RP states that by way of a supplementary affidavit filed vide diary no.13 dated 02.01.2024, the revised Form H was filed. However, there has occurred a typographical error as the totals do not match, as per the claims considered and admitted by the RP.

**-Sd-**

**-Sd-**

2. The said observations were recorded in our order dated 12.02.2024. In pursuance thereof, a supplementary affidavit has now been filed on 14.02.2024 on the e-portal of this Tribunal.
3. The Ld. Counsel representing the RP also undertakes to file the hard copy of the said affidavit within a period of three days.
4. Arguments heard. Order reserved.

**IA NO.438/2023**

1. There is no representation today on behalf of the non-applicant/ respondent/ ESIC. However, reply is stated to have been filed, to which the rejoinder has also been filed by the RP.
2. Since there is no representation on behalf of the respondent, in the interest of justice, the matter is adjourned for final hearing on 13<sup>th</sup> March, 2024.
3. Meanwhile, the interim order to continue.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***19<sup>th</sup> February, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*